

- (b) if so, the reaction of Government in this regard;
- (c) whether it is also a fact that share of this industry in the Gross Domestic product of the country has also increased; and
- (d) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):
 (a) and (b) There is no data to suggest that investment by private sector in construction of different areas of basic infrastructure for development of the country is linked to profitability of this industry.

(c) and (d) Over the period 2004-05 to 2009-10 (April to December) the share of this industry to GDP has gone up from 7.75 % to 8.11%, an increase in 0.36% only.

PPP model

†3773. SHRI NARESH CHANDRA AGRAWAL: Will the PRIME MINISTER be pleased to state:

- (a) the number of proposals sent by State Government of Uttar Pradesh to Central Government on the basis of discussion held on Public Private Partnership (PPP) model in the meeting of Chief Secretaries and Finance Ministers of the States held on 25th March, 2010;
- (b) whether it is a fact that all of these proposals were sent as per the norms of PPP Model but sanction has not been accorded to these till date;
- (c) if, so, by when the sanction will be accorded on these proposals; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY):
 (a) No, Sir. Planning Commission has not received any Public Private Partnership (PPP) proposals from the State Government of Uttar Pradesh after 25th March, 2010 for appraisal and sanction.

(b) to (d) Do not arise.

Special package for development of Bundelkhand

3774. SHRI NARESH CHANDRA AGRAWAL: Will the PRIME MINISTER be pleased to state:

- (a) the policy of the Central Government to provide special package for development of States and norms which States are required to meet for special package;
- (b) whether it is a fact that honourable Chief Minister of Uttar Pradesh has demanded a package of Rs. 80,000 crores for the development of Bundelkhand and other backward region of the State;